

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**O.P. No. 2 of 2013**

**Dated : 29<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s): Mr. Vishal Gupta  
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Pradeep Mishra (for DERC)  
Mr. K. V. Mohan and  
Mr. K.V. Balakrishnan (for APERC  
KERC and PSERC)  
Mr. C.K. Rai (for JSERC, MPERC,  
CSERC, RERC)

**ORDER**

The counsel for the Respondent submitted that they will file the reply and Vakalatnama on or before 15<sup>th</sup> May, 2013. In the meantime, Rejoinder is to be filed.

Post the matter for hearing on **29.05.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pg/ak